

Minutes of EFC meeting No. 11/AM-16 dated 25.2.2016 for import of restricted items

Meeting No. 11 of AM-16 of EXIM Facilitation Committee (EFC) was held on 25.2.2016 at 10:30 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri P. Sarath, Director, Defence Research & Development Organisation
- (ii) Shri J.K. Singh, Under Secretary, Min. of Petroleum & Natural Gas
- (iii) Shri O.P. Sharma, Joint Industrial Adviser, Dept. of Chemicals & Petrochemicals
- (iv) Shri V.K. Tyagi, Consultant, Dept. of Pharmaceuticals
- (v) Shri S.P. Roy, Jt. DG, DGFT
- (vi) Shri Rajesh Malhotra, Dy. DG, DGFT

3. The total number of cases considered in the meeting was 290. The Committee approved 64 cases, rejected 11 cases & deferred 215 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases listed under MP&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to the subsequent approval of DGFT.

4. **The Regional Authorities of DGFT are required to issue import authorisations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT HQrs by e-mail/post. The Regional Authorities must issue import authorisations with the conditions as indicated and after obtaining the requisite fees from the applicants. They must also verify the details mentioned in the import authorisation with that stated in the ANF-2M submitted by the applicant. DGFT HQrs will not send separate import permission letters and the import authorisations are to be issued on the basis of these minutes. (The import permission letters in the case of gold dore will, however, be sent separately).**

Sl. No	Name of the applicant & file No.	Date of receipt of application	Item for import	CIF value (Rs. lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Assam Livestock Dev. Agency, Guwahati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 UNITS OF FROZEN BOVINE SEMEN	17.94	DAHD&F vide letter No. 102-193/2013-Trade dated 20.4.15 has sought information from the applicant
2.	Advinus Therapeutics Ltd., Bengaluru 01/53/8/369/AM-15/A-45/IC	26.9.14	250 NOS. OF DOGS	224.48	DAHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI
3.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 NOS. OF ORNAMENTAL FISHES	6.35	Comments sought from DAHD&F on 23.3.15
4.	Pushapanjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	1 NO. OF GUINEA PIG	nil	Comments sought from DAHD&F on 19.12.14
5.	Kandula Pameela Rani, Vijaywada 01/53/162/729/AM-15/K-27/IC	19.12.14	1 NO. OF DOG	0.04	Comments sought from DAHD&F on 8.1.15
6.	Elasah Exports & Imports, Krishnapuram 01/53/162/745/AM-15/E-38/IC	6.1.15	98 PAIRS OF PARROTS, MACAWS & COCKATOOS	4.50	Recommended by DAHD&F vide OM No. 102-15/2013-Trade dated 20.3.15 MoEFCC(WL) vide letter No. 3-27/2015/WL dated 31.3.15

					has sought information from the applicant & recommendation of CWW, Kerala
7.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 NOS. OF DOGS (MALE) & 5 NOS. OF DOGS (FEMALE)	58.10	DAHD&F vide OM No. 102-91/2014-Trade dated 20.3.15 has sought information from the applicant
8.	Indian Institute of Technology, Kanpur 01/53/8/607/AM-15/I-41/IC	10.2.15	6 NOS. OF MICE (M/F)	0.03	Comments sought from DAHD&F on 19.2.15
9.	Embassy Projects Pvt. Ltd., Bengaluru 01/53/162/788/AM-15/E-37/IC	20.1.15	10 NOS. OF HORSES	59.36	DAHD&F vide OM No. 102-11/2013-Trade dated 8.4.15 has sought information from the applicant
10.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 NOS. OF FROZEN BULL SEMEN	18.52	DAHD&F vide OM No. 102-160/2010-Trade dated 28.4.15 has sought information from the applicant
11.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/697/AM-15/C-44/IC	23.3.15	8 NOS. OF DOGS	9.60	DAHD&F vide OM No. 102-12/2015-Trade dated 7.7.15 has sought views of MoEFCC(AWD)
12.	Indian Institute of Technology, Kanpur 01/53/162/1004/AM-15/I-55/IC	31.3.15	5 PAIRS OF MICE	19.23	DAHD&F vide OM No. 102-195/2013-Trade dated 8.4.15 has sought information from the applicant
13.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 NOS. OF ORNAMENTAL FISHES	5.99	Comments sought from DAHD&F on 15.4.15
14.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/23/AM-16/C-3/IC	17.4.15	4 NOS. OF DOGS	1.75	DAHD&F vide OM No. 102-12/2015-Trade dated 7.7.15 has sought views of MoEFCC(AWD)
15.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	1 BOX OF HORSE SEMEN (FROZEN)	0.33	DAHD&F vide OM No. 102-23/2015-Trade dated 6.5.15 has sought information from the applicant
16.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 STRAWS OF HOLSTEIN FRESIAN FROZEN EMBRYOS	18.05	Comments sought from DAHD&F on 24.4.15
17.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 NOS. OF FROGS	5.94	Comments sought from DAHD&F on 28.4.15
18.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 NOS. OF SPF EGGS	937.50	Comments sought from DAHD&F on 5.5.15
19.	Modern Pet Centre, Kolkata 01/53/162/Misc/AM-16/M-10/IC	8.5.15	5,02,000 NOS. OF ORNAMENTAL FISHES	21.40	DAHD&F vide OM No. 35029/5/2009-Fy(Trade) dated 12.6.15 has sought information from the applicant
20.	Sri Baba Aquarium, Chennai 01/53/8/108/AM-16/S-18/IC	19.5.15	3,04,200 NOS. OF ORNAMENTAL FISHES	200.00	Comments sought from DAHD&F on 27.5.15
21.	Lupin Ltd., Mumbai 01/53/8/139/AM-16/L-5/IC	3.6.15	12 NOS. OF DOGS (M/F)	11.38	Comments sought from DAHD&F on 10.6.15
22.	Punjab Livestock Dev.	5.6.15	1,00,000 STRAWS	95.09	Approved as recommended

	Board, Chandigarh 01/53/8/149/AM-16/P-15/IC		OF HOLSTEIN FRESIAN FROZEN SEMEN		by DAHD&F vide OM No. 102-34/2013-Trade dated 20.1.16
RA Chandigarh may issue the import authorization to the applicant for import of 50,000 straws of frozen semen from Israel for proportionate CIF value subject to the conditions mentioned in DAHD&F O.M. No. 102-34/2013-Trade dated 20.1.2016 & fulfilment of health protocol for import of bovine semen into India notified vide S.O. 2657 (E) dated 23.9.2015, and actual user condition & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Chandigarh.					
23.	Prasanna Milind Bhide, Pune 01/53/8/213/AM-16/P-21/IC	24.6.15	2 NOS. OF DOGS	5.00	Comments sought from DAHD&F on 9.7.15
24.	Yajas Verma, New Delhi 01/53/8/231/AM-16/V-7/IC	1.7.15	1 NO. OF DOG	0.30	DAHD&F vide letter No. 102-32/2015-Trade dated 21.7.15 has sought information from the applicant
25.	Avdesh, New Delhi 01/53/8/230/AM-16/A-28/IC	1.7.15	1 NO. OF DOG	0.25	Comments sought from DAHD&F on 15.7.15
26.	Abalone Inc., Jaipur 01/53/8/239/AM-16/A-29/IC	8.7.15	50 NOS. OF DOGS	30.00	Comments sought from DAHD&F on 15.7.15
27.	Venky's India Ltd., Pune 01/53/8/250/AM-16/V-12/IC	10.7.15	16,000 NOS. OF SPF EGGS	43.40	Comments sought from DAHD&F on 22.7.15
28.	Hy-Line Layers Pvt. Ltd., Tirupur 01/53/8/261/AM-16/H-12/IC	14.7.15	11,500 NOS. OF HY-LINE PARENT STOCK DAY-OLD CHICKS	30.33	Comments sought from DAHD&F on 22.7.15
29.	Baba International, Kolkata 01/53/8/309/AM-16/B-9/IC	6.8.15	300 MT OF FRESH-WATER & OTHER LIVE FISHES	283.50	Comments sought from DAHD&F on 20.8.15
30.	Kapil Modi, New Delhi 01/53/8/328/AM-16/K-13/IC	13.8.15	6 NOS. OF SPORT HORSES	41.81	Comments sought from DAHD&F on 31.8.15
31.	Amit Daniel Parke, Mohali 01/53/8/320/AM-16/A-39/IC	11.8.15	2 NOS. OF DOGS	1.00	Comments sought from DAHD&F on 31.8.15
32.	Albone Inc., Jaipur 01/53/8/335/AM-16/A-44/IC	24.8.15	2 NOS. OF DOGS	0.90	DAHD&F vide letter No. 102-32/2015-Trade dated 19.2.16 has sought information from the applicant
33.	Sharath B, Bengaluru 01/53/8/347/AM-16/S-56/IC	25.8.15	3 NOS. OF DOGS	3.02	Comments sought from DAHD&F on 3.9.15
34.	Marine Fish Shop, Kolkata 01/53/8/340/AM-16/M-44/IC	20.8.15	25 VARIETIES OF ORNAMENTAL FISHES	16.66	Approved as recommended by DAHD&F vide OM No. 35029/32/2015-Fy(Trade) dated 1.2.16
RA Kolkata may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorization for import of 18 varieties of ornamental fishes (as per description & quantity mentioned in annexure enclosed with DAHD&F letter No. 35029/32/2015-Fy (Trade) dated 1.2.2016) for proportionate CIF value from China, Hong Kong, Indonesia, Malaysia, Philippines, Singapore, Sri Lanka, Thailand, USA & Vietnam subject to the conditions mentioned in the guidelines for import of ornamental fishes & DAHD&F letter dated 1.2.2016. The enclosures will be sent by e-mail to the applicant & RA Kolkata.					
35.	Vishwas Basavaraj, Bengaluru 01/53/162/Misc/AM-16/V-19/IC	4.9.15	1 NO. OF DOG	0.70	Comments sought from DAHD&F on 10.9.15

36	Tropical Fish Aquarium, Bengaluru 01/53/162/442/AM-16/T- 21/IC	6.8.15	57,000 NOS. OF ORNAMENTAL FISHES	30.47	Approved as recommended by DAHD&F vide OM No. 35029/4/2013-Fy(Trade) dated 17.4.15
RA Bengaluru may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorization for import of 39 varieties of ornamental fishes (as per description & quantity mentioned in annexure enclosed with DAHD&F letter No. 35029/4/2013-Fy (Trade) dated 17.04.2015) for CIF value of Rs. 30,47,680 (US\$ 47,620) from China, Hong Kong, Indonesia, Malaysia, Singapore, Taiwan & Thailand subject to the conditions mentioned in the guidelines for import of ornamental fishes & DAHD&F letter dated 17.4.2015. The enclosures will be sent by e-mail to the applicant & RA Bengaluru.					
37	Siraj Saraiya, Mumbai 01/53/8/399/AM-16/S- 96/IC	22.9.15	1 NO. OF DOG	2.00	Approved as recommended by DAHD&F vide OM No. 102-2/2016-Trade dated 18.2.16
RA Mumbai may issue the import authorization to the applicant for import of 1 no. of dog (Shih Tzu, male, DOB - 16.6.2014) from USA for CIF value of Rs. 2,00,000 (US\$ 3,000) for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
38	Sudeb Ray, Kolkata 01/53/162/623/AM-16/S- 97/IC	23.9.15	57,000 PCS OF ORNAMENTAL FISHES	10.00	DAHD&F vide letter No. 35029/28/2015-Fy(Trade) dated 16.12.15 has sought information from the applicant
39	Saqlaini Traders, Uttarakhand 01/53/8/398/AM-16/S- 95/IC	22.9.15	2000 NOS. OF BUFFALOES	251.33	DAHD&F vide letters No. 102- 98/2015-Trade dated 7.12.15 & 23.12.15 has sought information from the applicant
40	Asian Exports, Kolkata 01/53/162/610/AM-16/A- 49/IC	17.9.15	1,42,000 NOS. OF ORNAMENTAL FISHES	24.01	DAHD&F vide letter No. 35029/6/2012-Fy(Trade) dated 16.12.15 has sought information from the applicant
41	Haryana Livestock Development Board, Panchkula 01/53/162/625/AM-16/H- 16/IC	23.9.15	4000 NOS. OF FROZEN BOVINE SEMEN	52.07	Comments sought from DAHD&F on 30.9.15
42	Haryana Livestock Development Board, Panchkula 01/53/162/651/AM-16/H- 18/IC	30.9.15	10,014 NOS. OF FROZEN BOVINE SEMEN.	102.25	Comments sought from DAHD&F on 6.10.15
43	Chitale Genus ABS India Pvt. Ltd., Pune 01/53/8/441/AM-16/C- 32/IC	23.10.15	52 NOS. OF HOLSTEIN FRIESIAN BULLS	238.65	DAHD&F vide letter No. 102- 102/2015-Trade dated 20.1.16 has sought information from the applicant
44	Bhaskar Ram V.A.P., New Delhi 01/53/8/444/AM16/B-26/IC	26.10.15	1 NO. OF DOG	2.10	Approved as recommended by DAHD&F vide OM No. 102-2/2016-Trade dated 18.2.16
RA Visakhapatnam may issue the import authorization to the applicant for import of 2 nos. of dogs (Breed - Fila, 1 male & 1 female, 6 months old) from Brazil for CIF value of Rs. 2,10,000 (US\$ 3,231) for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Visakhapatnam.					
45	Tropical Animal Genetics P Ltd., Karnal 01/53/8/460/AM16/T-26/IC	5.11.15	3000 NOS. OF SEXED BOVINE EMBRYOS	499.97	Comments sought from DAHD&F on 30.11.15
46	Raj Kumar, Delhi 01/53/8/467/AM-16/R- 43/IC	6.11.15	2 NOS. OF DOGS	1.52	Approved as recommended by DAHD&F vide OM No. 102-32/2015-Trade dated 22.1.16

CLA New Delhi may issue the import authorization to the applicant for import of 2 nos. of Grey Hound dogs (male & female) from Ireland for CIF value of Rs. 1,52,000 (Euro 2000) for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
47.	Sun Pharma Advanced Research Co. Ltd., Baroda 01/53/8/463/AM-16/S-125/IC	5.11.15	100 NOS. OF RATS & 210 NOS. OF MICE	73.58	Approved as recommended by DAHD&F vide OM No. 102-90/2015-Trade dated 22.2.16
RA Mumbai may issue the import authorization to the applicant for import of 100 nos. of rats & 210 nos. of mice from USA for CIF value of Rs. 7,358,160.50 (US\$ 112,596.18) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
48.	Cadila Healthcare Ltd., Ahmedabad 01/53/8/462/AM-16/C-36/IC	5.11.15	5260 NOS. OF SMALL LABORATORY ANIMALS	596.41	Approved as recommended by DAHD&F vide OM No. 102-67/2010-Trade dated 22.2.16
RA Mumbai may issue the import authorization to the applicant for import of 5260 nos. of rats & mice from USA, UK, Netherlands for CIF value of Rs. 5,96,41,568 (US\$ 9,12,648) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
49.	Reliance Life Sciences Pvt. Ltd., Navi Mumbai 01/53/8/473/AM-16/R-45/IC	16.11.15	60 NOS. OF MICE & RATS	4.38	Approved as recommended by DAHD&F vide OM No. 102-7/2016-Trade dated 22.2.16
RA Mumbai may issue the import authorization to the applicant for import of 60 nos. of rats & mice (male & female) from USA for CIF value of Rs. 4,38,048 (GBP 4,290.28) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as per S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
50.	Parker Hayley Marcella, Navi Mumbai 01/53/8/484/AM-16/P-51/IC	20.11.15	1 NO. OF DOG	0.60	Approved as recommended by DAHD&F vide OM No. 102-2/2016-Trade dated 18.2.16
RA Mumbai may issue the import authorization to the applicant for import of 1 no. of dog (Canine Cane Corso / Lab mix female) from Canada for CIF value of Rs. 6,200 (US\$ 100) for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
51.	Sohna Stud Farms P Ltd., New Delhi 01/53/8/482/AM-16/S-129/IC	19.11.15	8 NOS. OF BROODMARES & 1 NO. OF STALLION	400.00	DAHD&F vide letter No. 102-5/2016-Trade dated 22.2.16 has sought information from the applicant
52.	Santosh Kumar Rout, Mumbai 01/53/162/677/AM-16/S-116/IC	8.10.15	2 NOS. OF DOGS	2.50	DAHD&F vide letter No. 102-2/2016-Trade dated 22.2.16 has sought information from the applicant
53.	Genichi Fish Farm, Chennai 01/53/162/MISC/AM-16/G-31/IC	14.12.15	5,51,000 NOS. OF ORNAMENTAL FISHES	84.88	Approved as recommended by DAHD&F vide OM No. 35029/5/2016-Fy(Trade) dated 24.2.16
RA Chennai may issue the import authorization to the applicant with validity of one year from the date of issue of the import authorization for import of 74 varieties of ornamental fishes (as per description & quantity mentioned in annexure enclosed with DAHD&F letter No. 35029/5/2016-Fy (Trade) dated 24.02.2016) for CIF value of Rs. 30,47,680 (US\$ 47,620) from Argentina, Australia, Brazil, China, Germany, Hong Kong, Indonesia, Japan, Madagascar, Malaysia, Maldives, Mauritius, Philippines, Singapore, Sri Lanka, Taiwan, Thailand & USA subject to the conditions mentioned in the guidelines for import of ornamental fishes & DAHD&F letter dated 24.2.2016. The enclosures will be sent by e-mail to the applicant & RA Chennai.					
54.	Michael Borchers, New Delhi 01/53/8/488/AM-16/M-61/IC	24.11.15	1 NO. OF GREY PARROT	nil	Rejected as not recommended by DAHD&F vide OM No. 102-02/2016-Trade dated 18.02.16

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55	Vivo Bio Tech Ltd., Hyderabad 01/53/162/858/AM-16/V-27/IC	30.11.15	5000 NOS. OF HARTLEY GUINEA PIGS (MALE), 10,000 NOS. OF HARTELY GUINEA PIGS (FEMALE), 1500 NOS. OF MALE RABBITS & 1500 NOS. OF FEMALE RABBITS	1956.66	Recommended by DAHD&F vide OM No. 102-109/2013- Trade dated 22.2.16, however, discrepancy in the recommendation is to be sorted out with DAHD&F.
56.	JK Trust, Mumbai 01/3/8/513/AM-16/J-18/IC	7.12.15	500 NOS. OF BOVINE FROZEN EMBRYOS	202.95	Comments sought from DAHD&F on 15.12.15
57.	Ankit Malik, Delhi 01/53/8/507/AM-16/A-67/IC	2.12.15	2 NOS.OF DOGS	0.80	Approved as recommended by DAHD&F vide OM No. 102-2/2016-Trade dated 18.2.16
CLA New Delhi may issue the import authorization to the applicant for import of 2 nos. of dogs (1 Labrador-male & 1 Great Dane-male) from USA for CIF value of Rs. 80,000 (US\$ 1290.32) for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
58.	Syngene International Ltd., Bengaluru 01/53/8/503/AM-16/S-128/IC	1.12.15	824 NOS. OF RABBITS, 900 NOS. OF GUINEA PIGS & 300 NOS. OF HAMSTERS	419.51	Approved as recommended by DAHD&F vide OM No. 102-19/2014-Trade dated 22.2.16
RA Bengaluru may issue the import authorization to the applicant for import of 824 nos. of rabbits, 900 nos. of guinea pigs & 300 nos. of hamsters from Israel, Netherlands & USA for CIF value of Rs. 4,19,51,884 (Euro 5,80,247.39) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Bengaluru.					
59.	Jyoti Bubber Kapur, Gurgaon 01/53/8/519/AM-16/J-20/IC	8.12.15	1 NO. OF DOG	0.50	Approved as recommended by DAHD&F vide OM No. 102-2/2016-Trade dated 18.2.16
CLA New Delhi may issue the import authorization to the applicant for import of 1 no. of dog (white coloured Bichon fries, male, 7 years old) from USA for CIF value of Rs. 5,000 (US\$ 80) for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
60.	Yash Bhatia, Delhi 01/53/8/534/AM-16/Y-6/IC	18.12.15	2 NOS. OF DOGS	0.80	Comments sought from DAHD&F on 28.12.15
61.	Anupama Tikoo, Gurgaon 01/53/8/533/AM-16/A-70/IC	18.12.15	2 NOS. OF DOGS	0.80	DAHD&F vide OM No. 102-2/2016-Trade dated 22.2.16 has sought information from the applicant
62.	Yukio Sato, Gurgaon 01/53/8/529/AM-16/Y-4/IC	16.12.15	1 NO. OF RABBIT	0.12	Approved as recommended by DAHD&F vide OM No. 102-2/2016-Trade dated 18.2.16
CLA New Delhi may issue the import authorization to the applicant for import of 1 no. of male rabbit, age - 7 years from Japan for CIF value of Rs. 12,770 (US\$ 200) subject to fulfilment of health protocol for import of rodents & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
63.	Biological E. Ltd., Hyderabad 01/53/162/897/AM-16/B-28/IC	15.12.15	15,000 NOS. OF MICE & 2500 NOS. OF GUINEA PIGS	668.69	DAHD&F vide OM No. 102-3/2016-Trade dated 22.2.16 has sought information from the applicant
64.	Veber Kseniya, Chkalovg 01/53/162/MISC/AM-16/V-30/IC	29.12.15	1 NO. OF DOG	0.01	Approved as recommended by DAHD&F vide OM No. 102-2/2016-Trade dated

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CLA New Delhi may issue the import authorization to the applicant for import of 1 no. of dog (Breed - Chinese crested, cream coloured, male, age - 5 years old) from Russia for CIF value of Rs. 1,000 (US\$ 15) for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
65.	US Aqua, Chennai 01/53/162/MISC/AM-16/U-3/IC	28.12.15	1,75,000 NOS. OF ORNAMENTAL FISHES	63.63	Comments sought from DAHD&F on 28.12.15
66.	Avtar Singh Toor, Sangrur 01/53/8/546/AM-16/A-74/IC	28.12.15	1 NO. OF DOG	0.50	Approved as recommended by DAHD&F vide OM No. 102-2/2016-Trade dated 18.2.16
RA Ludhiana may issue the import authorization to the applicant for import of 1 no. of dog (Tibetan Mastiff – male, DOB-26.11.2014) from UK for CIF value of Rs. 50,000 (US\$ 752) for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Ludhiana.					
67.	Neeta Sachin Godambe, Pune 01/53/8/547/AM-16/N-21/IC	28.12.15	2 NOS. OF DOGS	0.80	Approved as recommended by DAHD&F vide OM No. 102-2/2016-Trade dated 18.2.16
RA Pune may issue the import authorization to the applicant for import of 2 nos. of dogs (1 Havanese puppy - male, DOB-31.12.2015 and 1 Havanese puppy - female, DOB-27.11.2015) from Germany for CIF value of Rs. 80,000 (US\$ 1250) for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Pune.					
68.	National Centre for Biological Sciences, Bengaluru 01/53/162/924/AM-16/N-22/IC	28.12.15	400 NOS. OF MICE & 100 NOS. OF RATS	33.50	Approved as recommended by DAHD&F vide OM No. 102-2/2015-Trade dated 22.2.16
RA Bengaluru may issue the import authorization to the applicant for import of 400 nos. of mice and 100 nos. of rats from USA for CIF value of Rs. 33,50,000 (US\$ 50,000) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Bengaluru.					
69.	National Centre for Biological Sciences, Bengaluru 01/53/162/931/AM-16/N-23/IC	28.12.15	50 NOS. OF XENOPUS LAEVIS FROGS	1.41	Approved as recommended by DAHD&F vide OM No. 102-2/2015-Trade dated 22.2.16
RA Bengaluru may issue the import authorization to the applicant for import of 50 nos. of Exnopus Laevis frogs from France for CIF value of Rs. 1,41,150 (Euro 1882) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Bengaluru.					
70.	Padmaja Naidu Himalayan Zoological Park, Darjeeling 01/53/162/929/AM-16/P-53/IC	28.12.15	1 NO. OF SNOW LEOPARD	nil	Recommended by DAHD&F vide OM No. 102-4/2016-Trade dated 18.2.16 & MoEFCC vide OM No. 3-75/2015/WL dated 11.1.16, further approval is required since the animal comes under the category 'wildlife'.
71.	Palamur Biosciences P Ltd., Secunderabad 01/53/162/923/AM-16/P-54/IC	28.12.15	200 NOS. OF WHITE RABBITS	7.20	Approved as recommended by DAHD&F vide OM No. 102-7/2016-Trade dated 22.2.16
RA Secunderabad may issue the import authorization to the applicant for import of 200 nos. of New Zealand white Rabbit from Spain for CIF value of Rs. 7,20,000 (US\$ 10,000) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Secunderabad.					

72.	Sea World Aqua Systems, Thiruvananthapuram 01/53/162/MISC/AM-16/S-131/IC	4.1.16	3,28,000 NOS. OF ORNAMENTAL FISHES	49.69	Comments sought from DAHD&F on 4.1.16
73.	Bengal Nestors Industries Ltd., Kolkata 01/53/8/555/AM-16/B-31/IC	30.12.15	10,000 NOS. OF FROZEN BOVINE SEMEN JERSEY, 10,000 NOS. OF FROZEN BOVINE SEMEN HOLSTEIN & 20,000 NOS. OF FROZEN BOVINE SEMEN GYR	99.05	DAHD&F vide OM No. 102-6/2016-Trade dated 23.2.16 has sought information from the applicant
74.	Hylasco Biotechnology P Ltd., Hyderabad 01/53/162/920/AM-16/H-24/IC	8.12.15	1500 DOZEN RATS & 2084 DOZEN MICE	1033.57	DAHD&F vide OM No. 102-69/2016-Trade dated 22.2.16 has sought information from the applicant
75.	Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram 01/53/8/567/AM-16/R-51/IC	6.1.16	160 NOS. OF MICE	2.22	Approved as recommended by DAHD&F vide OM No. 102-9/2016-Trade dated 18.2.16
RA Thiruvananthapuram may issue the import authorization to the applicant for import of 160 nos. of mice from Canada for CIF value of Rs. 2,22,132 for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Thiruvananthapuram.					
76.	Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram 01/53/8/566/AM-16/R-50/IC	6.1.16	764 NOS. OF MICE	122.04	Approved as recommended by DAHD&F vide OM No. 102-9/2016-Trade dated 19.2.16
RA Thiruvananthapuram may issue the import authorization to the applicant for import of 764 mos. of mice from USA for CIF value of Rs. 1,22,04,013 (US\$ 1,91,946) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Thiruvananthapuram.					
77.	Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram 01/53/8/566/AM-16/R-49/IC	6.1.16	68 NOS. OF MICE	16.92	Approved as recommended by DAHD&F vide OM No. 102-9/2016-Trade dated 19.2.16
RA Thiruvananthapuram may issue the import authorization to the applicant for import of 68 nos. of mice from USA for CIF value of Rs. 39,98,665 for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Thiruvananthapuram.					
78.	Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram 01/53/8/564/AM-16/R-48/IC	6.1.16	318 NOS. OF MICE	39.98	Approved as recommended by DAHD&F vide OM No. 102-9/2016-Trade dated 18.2.16
RA Thiruvananthapuram may issue the import authorization to the applicant for import of 318 nos. of mice from USA for CIF value of Rs. 16,92,320 (US\$ 26,617) for R&D purpose subject to fulfilment of health protocol for import of rodents & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Thiruvananthapuram.					
79.	Sinha Aquarium, Howrah 01/53/162/829/AM-16/S-132/IC	1.1.16	1,43,000 PCS OF ORNAMENTAL FISHES	28.41	Comments sought from DAHD&F on 7.1.16
80.	Kapil Tyagi, Ghaziabad 01/53/8/558/AM-16/K-25	1.1.16	1 NO. OF DOG	1.00	Approved as recommended by DAHD&F vide OM No. 102-2/2016-Trade dated 18.2.16

CLA New Delhi may issue the import authorization to the applicant for import of 1 no. of dog (breed - American akita, 6 mths old, male) from Russia for CIF value of Rs. 1,00,000 for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
81.	Rakesh Chauhan, New Delhi 01/53/8/569/AM-16/R-52/IC	6.1.16	1 NO. OF DOG	nil	Approved as recommended by DAHD&F vide OM No. 102-2/2016-Trade dated 18.2.16
CLA New Delhi may issue the import authorization to the applicant for import of 1 no. of dog (breed - Tibetan terrier, DOB-1.12.2004, male) from USA for CIF value 'nil' for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
82.	PT Varghese, Thiruvananthapuram 01/53/162/MISC/AM-16/P-56/IC	22.12.15	2 NOS. OF GREY PARROTS	0.60	Rejected as not recommended by DAHD&F vide OM No 102-02/2016-Trade dated 18.02.16
83.	Zon Groves & Farms, Hyderabad 01/3/8/572/AM-16/Z-4/IC	12.1.16	6 NOS. OF HORSES	130.58	Approved as recommended by DAHD&F vide OM No 102-122/2014-Trade dated 22.02.16
RA Hyderabad may issue the import authorization to the applicant for import of 6 nos. of horses from UK, USA for CIF value of Rs. 1,30,58,514.60 (US\$ 1,100, GBP 1,26,870) for farm purposes subject to the conditions mentioned in DAHD&F O.M. No. 102-122/2014-Trade dated 22.02.16 & fulfilment of health protocol & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014, and other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Hyderabad.					
84.	Crystal Aquarist, Chennai 01/53/162/MISC/AM-16/C-41/IC	13.1.16	54,76,500 NOS. (72 VARIETIES) OF ORNAMENTAL FISHES	197.27	Comments sought from DAHD&F on 13.1.16
85.	Chakrapani Madhu Kumar, Thiruvananthapuram 01/53/162/MISC/AM-16/C-42/IC	19.1.16	1 NO. OF AFRICAN GREY PARROT	nil	Rejected as not recommended by DAHD&F vide OM No 102-02/2016-Trade dated 18.02.16
86.	Chitra Glory, Bengaluru 01/53/8/589/AM-16/C-43/IC	22.1.16	1 NO. OF DOG	0.50	Approved as recommended by DAHD&F vide OM No 102-2/2016-Trade dated 18.02.16
RA Bengaluru may issue the import authorization to the applicant for import of 1 no. of dog (Boxer, female, DOB - 22.03.2011) from USA for CIF value of Rs. 50,000 (US\$ 751.87) for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Bengaluru.					
87.	Lucia Mathur, Gurgaon 01/53/8/583/AM-16/Y-7/IC	19.1.16	1 NO. OF DOG	nil	Approved as recommended by DAHD&F vide OM No 102-2/2016-Trade dated 18.02.16
CLA New Delhi may issue the import authorization to the applicant for import of 1 no. of dog (breed - Dachshund mongrel, female, age-5 years) from Austria for CIF value 'nil' for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
88.	Jyoti Rai, New Delhi 01/53/8/580/AM-16/J-21/IC	18.1.16	4 NOS. OF DOGS	8.67	Approved as recommended by DAHD&F vide OM No 102-2/2016-Trade dated 18.02.16
CLA New Delhi may issue the import authorization to the applicant for import of 4 nos. of dogs (breed - tricolor Bernese Mountain & New Foundland, 1 male & 3 females, age - 2-3 months) from Russia / Poland / France / UK / Denmark / Canada / Sweden for CIF value of Rs. 8,67,735 (Euro 12,000) for personal use subject to fulfilment of health protocol for import of dogs & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 & other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
89.	National Institute of Immunology, New Delhi 01/53/8/592/AM-16/N-26/IC	25.1.16	4 NOS. OF MICE	1.14	Comments sought from DAHD&F on 1.2.16

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90.	Aqua Planet, Mumbai 01/53/8/595/AM-16/A-78/IC	27.1.16	3,78,000 NOS. (55 VARIETIES) OF ORNAMENTAL FISHES	31.11	Comments sought from DAHD&F on 1.2.16
91.	Globion India Pvt. Ltd., Coimbatore 01/53/8/591/AM-16/G-37/IC	25.1.16	3,76,480 NOS. OF HATCHING EGGS (SPECIFIC PATHOGEN FREE)	385.52	Comments sought from DAHD&F on 1.2.16
92.	Patel Mohammad Sajjad, Mumbai 01/53/162/1001/AM-16/P-57/IC	29.1.16	4,02,575 NOS. OF ORNAMENTAL FISHES	40.73	Comments sought from DAHD&F on 4.2.16
93.	Track Supreme Stud, Chandigarh 01/53/162/322/AM-15/T-14/IC	18.1.16	5 NOS. OF HORSES	70.00	Approved as recommended by DAHD&F vide OM No 102-12/2016-Trade dated 24.2.16

RA Chandigarh may issue the import authorization to the applicant for import of 5 nos. of horses from England, Ireland, France, UAE, USA, Australia for CIF value of Rs. 70,00,000 (US\$ 1,16,057) for breeding purpose subject to the conditions mentioned in DAHD&F O.M. No. 102-12/2016-Trade dated 24.2.2016 & fulfillment of health protocol & quarantine procedure as laid down in S.O. 1495 (E) dated 10.6.2014 and other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Chandigarh.

Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment, Forest & Climate Change (MoEFCC)

94.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT OF USED RUBBER TYRE & TUBE SCRAP	1280.00	Recommended by DIPP vide letter No. 9/51/2014-TSW dated 16.9.14 Comments awaited from MoEFCC
95.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT OF TYRE BUFFING POWDER & CUT TYRES	412.51	Recommended by DIPP vide letter No. 9/59/2014-TSW dated 16.6.15 Comments awaited from MoEFCC
96.	Sree Sumangala Metals & Industries P Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT OF LEAD BATTERY PLATES	30.45	Recommended by DIPP vide OM No. 9/11/2015-TSW dated 20.7.15 MoEFCC vide letter No. 5-2/2015-HSMD dated 25.2.15 has sought information from the applicant
97.	AP Rubber Reclaimers Pvt. Ltd., Reddy Nagar 01/53/8/536/AM-15/R-50/IC	5.2.15	10,800 MT OF TYRE SCRAP / WASTE PARINGS / SCRAP OF RUBBER	664.87	Approved 1200 MT as recommended by DIPP vide OM No. 9/15/2015-TSW dated 14.5.15 & MoEFCC vide OM No. 23-30/2015-HSMD dated 1.2.15

RA Secunderabad may issue the import authorization to the applicant for import of 1200 MT of tyre scrap (multi-cut / shredded) waste pairing scrap of rubber (other than hard rubber) from Belgium for proportionate CIF value for recycling / recovering / reprocessing purposes subject to the conditions mentioned in MoEFCC O.M. No. 23-30/2015-HSMD dated 1.02.2016 & actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Secunderabad.

98.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 NOS. OF SPENT NICKEL CADMIUM BATTERIES	1103.05	Recommended by DIPP vide OM No. 7/44/2015-TSW dated 20.7.15 MoEFCC vide letter No. 5-30/2010-HSMD dated 7.7.15 has sought information from the applicant
99.	Minar Reclamations Pvt.	8.7.15	2000 MT OF OLD /	90.65	Recommended by DIPP vide

	Ltd., Ludhiana 01/53/162/346/AM-16/M-30/IC		USED PNEUMATIC TYRE SCRAP / RUBBER SCRAP		OM No. 9/67/2015-TSW dated 18.2.16 MoEFCC vide OM dated 6.8.15 has sought information from the applicant
100.	Sundaram Fasteners Ltd., Chennai 01/53/8/05/AM-15/S-2/IC	2.4.14	1100 LBS OF CHROMIUM POWDER	6.73	Since the case is pending for long & comments are not forthcoming from the technical authorities, the Committee decided to examine the case on file.
101.	Avlan Rubber Industry, Hyderabad 01/53/162/Misc/AM-16/A-58/IC	30.9.15	1200 MT OF SCRAP TYRES	85.07	DIPP vide OM No. 9/85/2015- TSW dated 3.11.15 has sought information, which has been communicated to the applicant on 4.11.15 Recommended by MoEFCC vide letter No. 23-90/2014- HSMD dated 17.11.14
102.	Platinum Rubber P Ltd., Secunderabad 01/53/8/458/AM-16/P-42/IC	4.11.15	1500 MT OF USED WASTE & SCRAP RUBBER TYRES	99.00	Recommended by DIPP vide OM No. 9/8/2015-TSW dated 26.11.15 Comments sought from MoEFCC on 9.11.15
103.	Kohinoor Reclamation, Jalandhar 01/53/162/560/AM-16/K-17/IC	28.8.15	40,00,000 KG OF USED TYRE SCRAP	201.50	DIPP vide OM dated 23.12.15 has sought information, which has been communicated to the applicant on 28.12.15 Recommended by MoEFCC vide letter No. 23-251/2012- HSMD dated 27.10.15
104.	S & J Granulate Solution Pvt. Ltd., Mumbai 01/53/8/498/AM16/S-119/IC	30.11.15	10,000 MT OF OLD & USED RUBBER TYRE & TUBE	594.00	Recommended by DIPP vide OM No. 9/19/2015-TSW dated 12.2.16 Comments sought from MoEFCC on 4.12.15
105.	Goodwill Imports, New Delhi 01/53/8/415/AM16/G-26/IC	05.10.15	5000 MT OF OLD & USED RUBBER TYRE SCRAP	200.00	DIPP vide OM No. 9/92/2015- TSW dated 11.12.15 has sought information, which has been communicated to the applicant on 15.12.15 Comments sought from MoEFCC on 4.12.15
106.	Mounika Industry, Telangana 01/53/8/485/AM-16/M-60/IC	23.11.15	2000 MT OF USED NYLON TYRES	133.40	Approved 1749 MT as recommended by DIPP vide OM No. 9/17/2015-TSW dated 12.1.16 & MoEFCC vide OM No. 23-273/2014-HSMD dated 2.11.15
RA Secunderabad may issue the import authorization to the applicant for import of 1749 MT of used nylon tyres (multiple-cut / shredded) (press baled) from Belgium for proportionate CIF value for manufacture of crumb rubber subject to the conditions mentioned in MoEFCC O.M. No. 23-273/2014-HSMD dated 2.11.2015 & actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Secunderabad.					
107.	RS Shreadon, Gautam Budh Nagar 01/53/8/464/AM-16/R-44/IC	5.11.15	34,000 MT OF USED RUBBER TYRE SCRAP	911.20	Recommended by DIPP vide O.M. No. 9/93/2015-TSW/12 dated 15/18.1.16 Comments sought from MoEFCC on 14.12.15

108.	Shree Anand Battery, Jalgaon 01/53/8/459/AM-16/S- 124/IC	4.11.15	5000 MT OF SCRAP LEAD BATTERIES WITHOUT ACID	1462.50	DIPP vide OM No. 9/95/2015- TSW dated 28.12.15 has sought information, which has been communicated to the applicant on 29.12.15 Comments sought from MoEFCC on 15.12.15
109.	Novartis Energy Pvt. Ltd., Nagpur 01/53/171/406/AM-16/N- 24/IC	11.1.16	4000 MT OF USED/WASTE RUBBER TYRES	211.20	Approved 1258 MT as recommended by DIPP vide OM No 9/2/2016-TSW/39 dated 23.2.16 & MoEF&CC vide OM No 23-7/2014-HSMD dated 17/19.08.15
RA Nagpur may issue the import authorization to the applicant for import of 1258 MT of used/waste rubber tyres (single-cut / multi-cuts / shredded) (press baled or loose) from GCA for proportionate CIF value for recycling purpose subject to the conditions mentioned in MoEFCC O.M. No. 23-7/2014-HSMD dated 17/19.8.2015 & actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Nagpur.					
110.	Shivani Network, Ahmedabad 01/53/8/594/AM-16/S- 137/IC	27.1.16	2500 MT OF USED RUBBER TYRES	58.62	DIPP vide OM dated 19.2.16 has sought information, which has been communicated to the applicant on 22. 2.16 Recommended by MoEF&CC vide OM No 23-287/2014- HSMD dated 1.2.16
111.	Sreemerr Eco Green Inds. P Ltd., Hyderabad 01/53/8/466/AM15/S- 112/IC	10.2.15	50,000 MT OF USED RUBBER TYRES	propn. value	Approved additional 12,500 MT as recommended by DIPP vide OM No.9/22/2013- TSW/44 dated 25.2.15 & MoEFCC vide OM No. 23- 134/2013-HSMD dated 1.2.16
RA Secunderabad may enhance the quantity of used rubber tyres (cut / shredded / baled press) from 4000 MT to 16,500 MT with proportionate increase in CIF value without any change in other terms and conditions imposed vide letter No. 01/53/8/466/AM15/S-112/IC dated 1.4.2015.					
112.	R.S. Rubber Industries, Delhi 01/53/8/611/AM-16/R- 54/IC	23.1.16	3500 MT OF USED RUBBER TYRES	196.35	Approved 1000 MT as recommended by DIPP vide OM No. 9/4/2016-TSW dated 24.2.16 & MoEFCC vide OM No. 23-262/2013-HSMD dated 22.1.16
CLA New Delhi may issue the import authorization to the applicant for import of 1000 MT of used rubber tyres (multiple cuts / shredded) (press baled or loose) from GCA for proportionate CIF value for recycling / recovering / reprocessing purposes subject to the conditions mentioned in MoEFCC OM No. 23-262/2013-HSMD dated 22.01.16 & actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
113.	S.K. Carbon Limited, Faridabad 01/53/8/286/AM-16/S- 51/IC	16.7.15	300 MT OF GRAPHITE ELECTRODE SCRAP / STUB	12.16	Recommended by DIPP vide OM No. 9/81/2015-TSW dated 12.2.16 Comments sought from MoEFCC on 30.9.15
114.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P- 38/IC	23.9.15	10,000 MT OF RUBBER TYRE SCRAP & USED TUBE SCRAP	43.56	Recommended by DIPP vide OM No. 9/84/2015-TSW dated 12.2.16 Comments sought from MoEFCC on 9.10.15
Ministry of Steel (MoS) & Ministry of Environment, Forest & Climate Change (MoEFCC)					

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115.	Modern India Con-Cast Ltd., Kolkata 01/53/8/344/AM-16/M-41/IC	24.8.15	1,00,000 MT OF FERRO MANGANESE SLAG	8172.75	Approved as recommended by MoS vide OM No. 17(1)2014-RM-1 dated 3.11.15 & MoEFCC vide OM No. 5-12/2012-HSMD dated 3.3.16
RA Kolkata may issue the import authorization to the applicant for import of 550 kg of FeMn slag per tonne production of SiMn subject to the total import of 13,000 MT of FeMn slag from Japan / Hong Kong for proportionate CIF value for recycling / recovery / reprocessing purposes subject to the conditions mentioned in MoEFCC OM No. 5-12/2012-HSMD dated 3.3.16 & actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Kolkata.					
116.	Tuf Metallurgical Pvt. Ltd., Delhi 01/53/8/538/AM-16/T-31/IC	22.12.15	10 MT OF SPONGE TITANIUM	43.23	Approved as recommended by MoS vide UO No. 2(2)/2012-TW dated 29.1.16
CLA New Delhi may issue the import authorization to the applicant for import of 10 MT of sponge Titanium powder of size 0.04-2 mm from Ukraine for CIF value of Rs. 43,23,000 (US\$ 65,500) for manufacture of Titanium Sponge coated wire subject to the conditions mentioned in MoS UO No. 2(2)/2012-TW dated 29.1.16 and other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
117.	Neelkamal Industries, Ulhasnagar 01/53/162/847/AM-15/N-42/IC	9.2.15	100 MT OF ACRYLIC PLASTIC SCRAP WASTE CRUSHED	31.20	Comments sought from DC&PC & MoEFCC on 23.3.15
118.	R.K. Plastics, Falna 01/53/162/31/AM-16/R-4/IC	15.4.15	500 MT OF CELLULOSE & PLASTIC WASTE & SCRAP	139.50	Comments sought from DC&PC on 17.4.15 Recommended by MoEFCC vide OM No. 17-19/2009-HSMD dated 2.11.15
119.	Pest Control M. Walshe, Mumbai 01/53/8/102/AM-16/P-9/IC	18.5.15	85,000 KG OF METHYL BROMIDE	392.54	DC&PC vide letter No. 12022/1/2015-CH.II dated 14.8.15 has sought information from the applicant
120.	Riddhi Polymers, Mumbai 01/53/8/352/AM-16/R-36/IC	28.8.15	250 MT OF PLASTIC WASTE / SCRAP	88.13	Comments sought from DC&PC & MoEFCC on 10.9.15
121.	Silicone International Products, Mumbai 01/53/8/402/AM-16/S-99/IC	24.9.15	5000 MT OF NON-HAZARDOUS POLYSILOXANE WASTE	957.00	DC&PC vide letter No. 25016/2/2013-CH.II dated 23.11.15 has sought information from the applicant Recommended by MoEFCC vide OM No. 23-47/2009-HSMD dated 5.11.15
122.	United Phosphorus Ltd., Mumbai 01/53/8/437/AM-16/U-2/IC	20.10.15	3,75,000 KG OF CARBON TETRACHLORIDE	157.50	DC&PC vide letter No. 12022/9/2013-CH.II dated 7.1.16 has sought information from the applicant Recommended by MoEFCC vide OM No. 11/7/2015-OC dated 2.12.15
123.	Krishan Poly Plast, Valsad 01/53/162/680/AM-16/K-22/IC	9.10.15	500 MT OF MIXED PLASTIC SCRAP	153.00	Comments sought from DC&PC & MoEFCC on 14.12.15
124.	S. Ranjit Singh Anand & Co., Thane 01/53/162/856/AM-16/S-129/IC	3.12.15	500 MT OF MIXED PLASTIC SCRAP	153.00	Comments sought from DC&PC & MoEFCC on 18.12.15
125.	Meghmani Organics Ltd.,	7.12.15	2,50,000 KG OF 1,1,1-	416.87	DC&PC vide letter No.

	Ahmedabad 0153/171/370/AM-16/M-63/IC		TRICHLORO 2,2,2-TRIFLUORO ETHANE (CFC-113A)		12022/1/2016-CH-II dated 7.1.16 has sought information from the applicant
126.	Tagros Chemicals India Ltd., Chennai 01/53/162/832/AM-16/T-29/IC	1.12.15	134 MT OF CARBON TETRACHLORIDE	14.63	DC&PC vide letter dated 7.1.16 has sought information from the applicant Recommended by MoEFCC vide O.M. No. 11/7/2015-OC dated 7.1.16
127.	Alexandra International, Delhi 01/53/8/553/AM-16/A-75/IC	30.12.15	2000 MT OF PET FLAKES, GRANULES & VIRGIN PLASTIC WASTE	301.54	DC&PC vide letter No. 25016/1/2014-PC.II(Vol.II) dated 8.1.16 has sought information from the applicant Comments sought from MoEFCC on 4.1.16
128.	Hemani Industries Ltd., Mumbai 01/53/8/557/AM-16/H-25/IC	1.1.16	1,92,000 KG OF CARBON TETRACHLORIDE	18.93	DC&PC vide letter dated 25.2.16 has sought information from the applicant Recommended by MoEFCC vide O.M. No. 11/7/2015-OC dated 25.1.16
129.	Phoenix Lamps Ltd., Gautam Budh Nagar 01/53/8/536/AM-16/P-52/IC	18.12.15	2 KG OF BROMO CHLOROMETHANE	0.55	DC&PC vide OM No. 12022/2/20116-CH-II dated 18.2.16 has sought information from the applicant
Department of Electronics & Information Technology (DeitY) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
130.	Hewlett-Packard India Sales Pvt. Ltd., Bengaluru 01/53/8/421/AM-15/H-22/IC	28.10.14	3,11,398 NOS. OF REFURBISHED COMPUTER PARTS FOR WARRANTY REPLACEMENT	22585.00	DeitY vide letter No. 16(8)/2014-IPHW dated 19.2.15 has sought information from the applicant Recommended by MoEFCC vide OM No. 23-31/2011-HSMD dated 18.12.14
131.	HCL Services Ltd., Noida 01/53/8/666/AM-15/H-34/IC	10.3.15	26,623 NOS. OF HARD DISK DRIVES	540.18	DeitY vide letter No. 16(3)/2015-IPHW dated 28.7.15 has sought information from the applicant Comments sought from MoEFCC on 20.3.15
132.	Fuitsu India P Ltd., New Delhi 01/53/8/584/AM-15/F-11/IC	21.1.15	84 NOS. OF ELECTRONIC PARTS	31.50	DeitY has requested on 8.7.15 to send complete application Recommended by MoEFCC vide OM No. 23-171/2013-HSMD dated 13.6.14 & 14.7.15
133.	Dell International Services India P Ltd., Bengaluru 01/53/8/206/AM-15/D-7/IC	24.9.15	40,050 NOS. OF REFURBISHED COMPUTER PARTS	6061.16	Comments sought from DeitY on 14.12.15 Recommended by MoEFCC vide O.M. No. 5-12/2013-HSMD dated 18.9.15
134.	Acer India Pvt. Ltd., Bengaluru 01/53/8/506/AM-16/A-66/IC	1.12.15	61,926 NOS. OF REFURBISHED COMPUTER PARTS	3186.64	Comments sought from DeitY & MoEFCC on 17.12.15
135.	U-Prints, New Delhi 01/53/8/530/AM-16/U-4/IC	28.12.15	15,000 NOS. OF SECOND-HAND FUNCTIONAL CATHODE RAY	55.00	Comments sought from DeitY on 28.12.15 Recommended by MoEFCC vide O.M. No. 23-220/2013-

			TUBES (CRT)		HSMD dated 7.5.15 & Corrigendum dated 27.5.15
136.	Exterran Energy Solutions Pvt. Ltd., Chennai 01/53/162/1000/AM-16/E-18/IC	29.1.16	113 NOS. OF USED COMPUTER SYSTEMS, MONITORS, ETC.	1.09	Comments sought from DeitY & MoEFCC on 4.2.16
137.	Epcos India Pvt. Ltd., Nadia 01/53/8/606/AM16/E-19/IC	8.2..16	2000 KG OF ZIRCONIA OXIDE POWDER	18.00	Comments sought from DeitY on 10.2.16
Ministry of Environment, Forest & Climate Change, Ozone Cell (MoEFCC(O))					
138.	Intex Technologies India Ltd., New Delhi 01/53/8/580/AM-15/I-39/IC	19.1.15	8190 NOS. OF AIR CONDITIONERS	1057.88	The Committee decided to reject the case as R-22 gas has been banned.
139.	Stallion Enterprises, Mumbai 01/53/8/556/AM-16/S-130/IC	31.12.15	100 MT OF HCFC-141B	157.08	Approved as recommended by MoEFCC(O) vide OM No. 11/2/2016-OC dated 23.2.16
RA Mumbai may issue the import authorization to the applicant for import of 100 MT of HCFC-141b gas from GCA for CIF value of Rs. 157,08,000 (US\$ 238,000) subject to actual user condition and usual conditions of import authorization.					
140.	Owens Corning Industries India P Ltd., Mehboobnagar 01/53/8/552/AM-16/O-6/IC	30.12.15	600 MT OF HCFC-142B (R142B)	1041.03	Approved as recommended by MoEFCC(O) vide OM No. 11/2/2016-OC dated 23.2.16
RA Secunderabad may issue the import authorization to the applicant for import of 600 MT of HCFC-142b gas from China for CIF value of Rs. 10,41,03,000 (US\$ 1,548,000) subject to actual user condition and usual conditions of import authorization.					
Ministry of Environment, Forest & Climate Change, Wildlife Division (MoEFCC(WL))					
141.	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM-15/A-29/IC	24.7.14	2 PCS OF NIGHT VISION BINOCULARS	0.72	Comments awaited from MoEFCC(WL)
142.	MOD, Kochi 01/53/162/344/AM-15/M-26/IC	28.7.14	1 NO. OF SKULL BUFFALO CALTEX JASMINE WHITE, 1 NO. OF SKULL BUFFALO CALTEX TORA WHITE & 1 NO. OF SKULL COW FLOWER	0.04	MoEFCC(WL) vide letter No. 3-41/2014/WL dated 12.8.14 has sought information from the applicant
143.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8/136/AM-15/B-11/IC	11.7.14	1 NO. OF PENETRATING BOLT STUNNER WITH 10,000 PCS OF HIGH POWER CARTRIDGES	2.76	Comments awaited from MoEFCC(WL)
144.	Principal Chief Conservator of Forest, Andhra Pradesh 01/53/162/601/AM-15/P-34/IC	7.11.14	250 NOS. OF SHOTGUNS	38.39	MoEFCC(WL) vide letter No. 3-54/2014/WL dated 26.11.14 has sought information from the applicant
145.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.14	1 PC OF ANIMAL TROPHY	0.30	Comments sought from MoEFCC(WL) on 24.9.14
146.	Mohammed Fateh Faiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M-54/IC	25.11.14	14 NOS. OF TROPHIES	1.36	Comments sought from MoEFCC(WL) on 3.12.14

147.	Indian Heritage Perfumers, Moradabad 01/53/8/438/AM-16/I-34/IC	23.10.15	3300 KG OF SANDALWOOD	26.55	MoEFCC(WL) vide OM No. 5-4/2010-SU dated 22-28.12.15 has sought information from the applicant
148.	G. Abhinav Ram Reddy, Hyderabad 01/53/162/881/AM-16/G-34/IC	4.12.15	7 NOS. OF HUNTED ANIMAL TROPHIES	0.96	MoEFCC(WL) vide letter dated 20.1.16 has sought information, which has been communicated to the applicant on 27.1.16
149.	A&S Creations, New Delhi 01/53/8/539/AM-16/A-71/IC	22.12.15	23 NOS. OF GPS PLUS COLLAR TRANSRECEIVERS	61.34	Approved as recommended by MoEFCC(WL) vide O.M. No. 3-10/2016/WL dated 22.1.16
CLA New Delhi may issue the import authorization to the applicant for import of 23 nos. of GPS Plus Collars / GPS Vertex Collars from Germany for CIF value of Rs. 61,34,482 (US\$ 84,034) for supply to Wildlife Conservation Trust, Mumbai, WWF-India, New Delhi & Divisional Forest Officer, Wildlife Division, Spiti, H.P. Forest Department for survey & conservation work related to wildlife monitoring & tiger census subject to the conditions mentioned in MoEFCC(WL) OM No 3-10/2016/WL dated 22.1.16 and other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
150.	Nandankanan Zoological Park, Odisha 01/53/8/521/AM-16/N-17/IC	10.12.15	35 UNITS OF SYRINGE PROJECTORS & ACCESSORIES	77.43	Approved as recommended by MoEFCC(WL) vide O.M. No. 3-15/2016/WL dated 29.1.16
RA Cuttack may issue the import authorization to the applicant for import of 35 units of Syringe Projectors & accessories as per description & quantity mentioned in MoEFCC(WL) OM No. 3-15/2016/WL dated 29.1.2016 from France for CIF value of Rs. 77,43,983 (US\$ 101,477.69) for supply to Wildlife Department, Government of Odisha for wildlife management, research & conservation programme subject to the conditions mentioned in MoEFCC(WL) OM No 3-15/2016/WL dated 29.1.2016 and other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Cuttack.					
151.	Hi-Tech Advance Products, Indore 01/53/8/588/AM-16/H-27/IC	20.1.16	10 SETS OF VETERINARY EQUIPMENT / TRANQUILIZERS	16.27	Approved as recommended by MoEFCC (WL) vide OM No 3-19/2016/WL dated 9.2.16
RA Indore may issue the import authorization to the applicant for import of 10 sets of the veterinary equipment / tranquilizer equipment as per description & quantity mentioned in MoEFCC(WL) OM No 3-19/2016/WL dated 9.2.2016 from Denmark for CIF value of Rs. 1627849.21 (Euro 22192.90) for using for humane treatment of wild animals subject to the conditions mentioned in MoEFCC(WL) OM No 3-19/2016/WL dated 9.2.2016 and other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Indore.					
152.	A & S Creations, New Delhi. 01/53/8/596/AM16/A-79/IC	3.2.16	6 NOS. OF NIGHT VISION BINOCULARS	1.36	Comments sought from MoEFCC(WL) on 10.2.16
153.	A & S Creations, New Delhi. 01/53/8/607/AM16/E-81/IC	8.2.16	10 NOS. OF GPS PLUS 3 COLLARS - TRANSRECEIVER	29.42	Comments sought from MoEFCC(WL) on 10.2.16
154.	Hi Tech Advance Products, Indore. 01/53/8/608/AM16/H-28/IC	4.2.16	6 SETS OF VETERINARY EQUIPMENT / TRANQUILIZERS	10.25	Comments sought from MoEFCC(WL) on 16.2.16
155.	Hi Tech Advance Products, Indore. 01/53/8/608/AM16/H-28/IC	4.2.16	6 SETS OF VETERINARY EQUIPMENT / TRANQUILIZERS	10.25	Comments sought from MoEFCC(WL) on 16.2.16
156.	Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/618/AM16/A-82/IC	11.2.16	382 NOS. OF TRANQUILIZING EQUIPMENT / REMOTE INJECTION GUNS	5.47	Comments sought from MoEFCC(WL) on 16.2.16
157.	G. Amarender Reddy, Hyderabad 01/53/8/621/AM16/G-39/IC	5.2.16	21 NOS. OF TAXIDERMY ANIMAL MOUNTS	1.54	Comments sought from MoEFCC(WL) on 16.2.16

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Department of Heavy Industry (DHI)

3.	Intech DMLS Pvt. Ltd., Bengaluru 01/53/162/110/AM-16/I- 10/IC	28.4.15	116 KG OF TITANIUM ALLOY POWDER	13.36	Since the case is pending for long & comments are not forthcoming from the technical authorities, the Committee decided to examine the case on file.
159.	Intech DMLS Pvt. Ltd., Bengaluru 01/53/162/MISC/AM-16/I- 39/IC	23.11.15	200 KG OF TITANIUM ALLOY POWDER	45.90	Since the case is pending for long & comments are not forthcoming from the technical authorities, the Committee decided to examine the case on file.
160.	Cummins Technologies India Pvt. Ltd., Pune 01/53/8/544/AM-16/C- 39/IC	23.12.15	14 NOS. OF FUEL INJECTORS	1.87	Comments sought from DHI on 29.12.15
161.	Hero Motocorp Ltd., New Delhi 01/53/8/479/AM-16/H- 21/IC	16.11.15	USED / NEW COMPONENTS / PARTS, JIGS / FIXTURES / TOOLS / EQUIPMENT / MISC. ITEMS, ENGINES & PROTOTYPE VEHICLES	241.68	Approved as recommended by DHI vide letter No. TSWB/2/18/2015 dated 23.2.16

CLA New Delhi may issue the import authorization to the applicant for import of components as per description & quantity mentioned in Annexures 1, 5 & 6 to ANF 2M submitted by the applicant & recommended by DHI from USA for proportionate CIF value for R&D purpose subject to the conditions mentioned in DHI letter No. TSWB/2/18/2015 dated 23.2.2016 and other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.

162.	Rajshree Biosolutions LLP, Theni 01/53/8/561/AM-16/R- 47/IC	4.1.16	1 NO. OF USED CAR ENGINE	1.35	Rejected as not recommended by DHI vide letter No. 2(1)/2016 TSW(B) dated 25.1.16
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Ministry of Home Affairs (MHA)

163.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A- 74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGES	0.77	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V- 11026/31/2015-Arms dated 31.8.15.
164.	Jayashree Consulting India, Odisha 01/53/162/861/AM-14/J- 26/IC	8.5.14	4 NOS. OF NIGHT VISION MONOCULARS & ACCESSORIES	7.68	MHA vide letter No. IV- 2011/11/1213 -Prov.I -9916 dated 26.2.15 has sought information from Odisha police
165.	National Security Guard, New Delhi 01/53/162/450/AM-15/N- 23/IC	8.9.14	1 NO. OF SECURITY EQUIPMENT	19.66	MHA vide letter No. IV- 24011/11/2013-Prov-I dated 24.9.14 has sought information from the applicant
166.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D- 14/IC	19.9.14	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS	6.28	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V- 11026/31/2015-Arms dated 31.8.15.
167.	Mel Systems & Services Ltd., Chennai	8.10.14	1 NO. OF THROUGH- WALL RADAR	14.80	MHA vide OM No. IV- 24011/11/2013-Prov.I dated

	01/53/8/391/AM-15/M-41/IC				2.7.15 has sought information from the applicant
168.	Mel Systems & Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	1 NO. OF ASSAULT RIFLE & 1 NO. OF AUTOMATIC PISTOL	0.19	MHA vide ID No. IV-13011/22/12-Prov.II/112 dated 5.8.15 has sought information from the applicant DRDO vide letter dated 30.7.15 has sought information from the applicant
169.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 NOS. OF CARTRIDGES	3.48	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V-11026/31/2015-Arms dated 31.8.15.
170.	Kawatras, Shimla 01/53/162/Misc/AM-15/K-28/IC	2.2.15	2 NOS. OF NIGHT VISION BINOCULARS / GOGGLES & 8 NOS. OF NIGHT VISION MONOCULARS	9.00	MHA vide letter No. 24011/11/2013-Prov-I/446 dated 3.3.15 has sought information from ADGP, Shimla
171.	VW Defsys Pvt. Ltd., New Delhi 01/53/8/574/AM-15/W-8/IC	16.1.15	7 NOS. OF OPTICAL NIGHT SIGHTONS	13.22	MHA vide letter No. 24011/11/2013-Prov-I/446 dated 3.3.15 has sought information from AIGP, Odisha
172.	VW Defsys Pvt. Ltd., New Delhi 01/53/8/633/AM-15/W-9/IC	23.2.15	18 NOS. OF NIGHT VISION BINOCULARS	29.81	MHA vide letter No. 24011/11/2013-Prov-I/612 dated 13.3.15 has sought information from AIGP, Odisha
173.	Rolta India Ltd., Mumbai 01/53/8/677/AM-15/R-59/IC	16.3.15	8 NOS. OF NIGHT VISION SIGHTS & ACCESSORIES	24.21	MHA vide letter No. 24011/11/2013-Prov-I/705 dated 27.3.15 has sought information from ADGP, Internal Security Division, Bengaluru
174.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 NOS. OF RIFLES	951.53	Comments sought from MHA on 24.3.15
175.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	2.4.14	BLANK FIRING GUNS & CARTRIDGES	11.11	The representative of MHA had informed in EFC meeting 10/16 that they would send specific recommendation in addition to their letter No. V-11026/31/2015-Arms dated 31.8.15.
176.	Lt. Col. Vinod Bhasker, Niligiris 01/53/162/138/AM-16/V-6/IC	19.5.15	1 NO. OF CONVERTER	0.25	Comments sought from MHA on 1.6.15
177.	DG of Police, Maharashtra, Mumbai 01/53/162/255/AM-16/M-20/IC	15.6.15	1 NO. OF JET DISRUPTER & 50 NOS. OF CARTRIDGES	10.88	MHA vide letter No. IV-24011/11/2013-Prov-I/1452 dated 29.7.15 has sought supply order from the applicant
178.	Prashant Singh, Dehradun 01/53/8/219/AM-16/P-19/IC	25.6.15	1 NO. OF BLASER WITH ACCESSORIES	4.15	MHA vide ID No. V-11026/43/2015-Arms dated 18.1.16 has sought

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					information from the applicant Recommended by MoEFCC(WL) vide OM No. 3- 53/2015-WL dated 3.8.15
179.	Addl. Director General of Police, A.P., Hyderabad 01/53/162/371/AM-16/A- 27/IC	25.6.15	28 NOS. OF SUB- MACHINE GUNS WITH ACCESSORIES	Euro 51,128	Comments sought from MHA on 14.7.15
180.	Tech Sol Technologies P Ltd., Vellore 01/53/162/893/AM15/T- 39/IC	16.1.15	3 NOS. OF PASSIVE NIGHT TELESCOPIC SIGHTS	9.49	MHA vide ID No. IV- 24011/11/13-Prov.I/939 dated 5.5.15 has sought end-use certificate & supply order
181.	A.M. Industrial Enterprises, New Delhi 01/53/162/228/AM-16/A- 25/IC	1.7.15	2 PCS OF BINOCULARS	0.55	Comments sought from MHA on 5.8.15
182.	Addl. Director General of Police, Operations (Octopus & Greyhounds), Hyderabad 01/53/162/347/AM-16/A- 34/IC	8.7.15	1 NO. OF WATER JET / ELECTRICAL DISRUPTER WITH CARTRIDGES	14.32	MHA vide ID No. IV- 24011/34/15-Prov.I/1764 dated 7.9.15 has sought information from the applicant
183.	A.M. Industrial Enterprises, New Delhi 01/53/162/431/AM-16/A- 36/IC	5.8.15	7 PCS OF BINOCULARS	1.93	Comments sought from MHA on 5.8.15
184.	E.I. Dupont India Pvt. Ltd., Gurgaon 01/53/8/265/AM-16/E-8/IC	15.7.15	ARMS & AMMUNITIONS	29.92	MHA vide ID No. V- 11026/62/2015-Arms dated 7.1.16 has sought information, which has been conveyed to the applicant on 12.1.16
185.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R- 29/IC	3.7.15	1 PAK CONSISTING OF 25 CARTRIDGES, CABLE GUN RED	0.24	Comments sought from MHA on 26.8.15
186.	Star Aerospace Industries, Dehradun 01/53/8/393/AM-16/S- 93/IC	21.9.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	MHA vide ID No. IV- 13011/22/12-Prov.II/2005 dated 14.10.15 has sought information, which has been conveyed to the applicant on 5.11.15
187.	Star Aerospace Industries, Dehradun 01/53/8/394/AM-16/S- 94/IC	21.9.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	MHA vide ID No. IV- 13011/22/12-Prov.II/2004 dated 14.10.15 has sought information, which has been conveyed to the applicant on 5.11.15
188.	Addl. Director General of Police (Intelligence Deptt.), Hyderabad 01/53/162/745/AM-16/I- 37/IC	3.11.15	63 NOS. OF GLOCK PISTOLS	22.57	Comments sought from MHA on 9.12.15
189.	Syndicate Innovation International Ltd., Delhi 01/53/8/500/AM-16/S- 128/IC	30.11.15	500 NOS. OF BARRELS FOR AIRGUN, 250 PCS OF FIBER STOCKS, 250 PCS OF WOODEN STOCKS & 500 PCS OF TRIGGER ASSEMBLY AIR	54.75	MHA vide ID No. IV- 11026/68/15-Arms dated 20.1.16 has sought information from the applicant

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			GUNS		
190.	Security Instruments, New Delhi 01/53/8/455/AM-16/S-123/IC	2.11.15	4 NOS. OF DIGITAL DAY NIGHT VISION GOGGLES	11.56	MHA vide letter No. IV-24011/54/2015-Prov-I/2363 dated 29.12.15 has sought information from the applicant
191.	Continental Defence Solutions P Ltd., New Delhi 01/53/8/489/AM-16/C-34/IC	24.11.15	4 NOS. OF ASSAULT RIFLES & 15,000 ROUNDS OF AMMUNITIONS / CARTRIDGES	12.32	Comments sought from MHA on 15.12.15
192.	National Security Guard, New Delhi 01/53/171/831/AM-16/N-18/IC	1.12.15	SPARE PARTS OF SMG & SNIPER RIFLES	153.32	Approved as recommended by MHA vide OM No. IV-13018/22/2013-Prov.II dated 3.2.16 (ex-post facto approval)
193.	Director General of Police, Mumbai 01/53/162/871/AM-16/M-62/IC	8.12.15	22,000 NOS. OF LAPUA MAGNUM	112.20	Comments sought from MHA on 18.12.15
194.	Director General of Police, Mumbai 01/53/162/MISC/AM-16/M-61/IC	18.12.15	3,000 NOS. OF GRENADES	170.81	Comments sought from MHA on 18.12.15
195.	Directorate General Border Security Force, New Delhi 01/53/162/MISC/AM-16/B-29/IC	4.11.15	REPLACEMENT OF DEFECTIVE 235 NOS. OF COMPONENTS / SPARES OF CARBINE MACHINE GUNS	nil	Comments sought from MHA on 22.12.15
196.	Almighty Techserv, New Delhi 01/53/8/525/AM-16/A-69/IC	11.12.15	1250 PCS OF CARTRIDGES FOR DISRUPTOR	47.85	MHA vide letter dated 28.1.16 has sought information from the AIG Police, Bhopal
197.	National Security Guard, New Delhi 01/53/8/532/AM-16/N-19/IC	18.12.15	1 SET OF THROUGH WALL RADAR	133.10	Approved as recommended by MHA vide OM No. IV-24011/11/2013-Prov.I dated 4.2.16 (ex-post facto approval)
198.	Saif Ali Khan, Mumbai 01/53/162/MISC/AM-16/S-133/IC	28.12.15	2 NOS. OF SPORTING OPTICAL WEAPON SIGHTS	2.53	Comments sought from MHA on 7.1.16
199.	Addl. Director General of Police, Operations (Octopus), Hyderabad 01/53/162/966/AM-16/A-77/IC	15.1.16	1 NO. OF WATER JET DISRUPTER & 60 NOS. OF CARTRIDGES	8.91	MHA vide letter dated 29.1.16 has sought information from ADG Police, Hyderabad
200.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	3 NOS. OF NIGHT VISION DEVICES	5.53	Comments sought from MHA on 27.1.16
201.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	1 NO. OF UAV / DRONE SYSTEM	6.17	Comments sought from MHA on 27.1.16
202.	National Security Guard, New Delhi 01/53/8/579/AM-16/N-25/IC	18.1.16	9 NOS. OF EQUIPMENT	2.98	Approved as recommended by MHA vide OM No. IV-13018/22/2013-Prov.II dated 3.2.16 (ex-post facto approval)
203.	LNG Security Services P	22.1.16	60 NOS. OF SPARES	3.66	Comments sought from MHA



	Ltd., New Delhi 01/53/8/590/AM-16/L-13/IC		OF WATER JET DISRUPTER		on 1.2.16
204.	National Security Guard, New Delhi 01/53/162/798/AM-16/N-27/IC	5.2.16	10 NOS. OF VEHICLES	3382.05	Approved as recommended by MHA vide OM No. IV-24011/11/2013-Prov.I dated 4.2.16 (ex-post facto approval)
205.	Syndicate Innovations International Ltd., Delhi. 01/53/8/602/AM16/S-138/IC	4.2.16	27,000 NOS. OF 177 BORE AIR RIFLES / AIR PISTOLS	2154.34	Comments sought from MHA on 10.2.16
Defence Research & Development Organisation (DRDO)					
206.	Bharat Forge Ltd., New Delhi 01/53/8/327/AM-16/B-16/IC	13.8.15	1 SET OF USED TEST BED	243.75	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 30.12.15 has sought information, which has been communicated to the applicant on 6.1.16
207.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/324/AM-16/S-52/IC	12.8.15	40,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,20,000 NOS. OF BLANK CAPS & 125 NOS. OF SIGNAL PISTOLS	59.30	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 28.10.15 Comments sought from Min. of Civil Aviation on 31.8.15 & 8.2.16
208.	Bharat Forge, Pune 01/53/8/389/AM-16/B-20/IC	16.9.15	2 SETS OF KITS WITH TOOLS, SPARES, PARTS & CARRIAGE	536.00	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 12.2.16 has sought information from the applicant
209.	Star Aerospace Industries, Dehradun 01/53/8/356/AM-16/S-57/IC	31.8.15	38 NOS. OF AK-47 SPARE-PARTS	1.07	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 16.12.15
RA Dehradun may issue the import authorization to the applicant for import of 38 nos. of spare parts of AK-47 from Israel for CIF value of Rs. 1,07,295.03 (US\$ 1622) for supply to Headquarters, Northern Command subject to usual conditions of import authorization.					
210.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	1,40,000 NOS. OF BLAIDED NAILS	5.78	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 15.1.16, however, they have suggested consulting Dept. of DP before taking a decision in the case.
211.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/406/AM-16/S-101/IC	29.9.15	5000 NOS. OF BIRD BOMBS/BANGERS, 5000 NOS. OF BIRD WHISTLERS, 10,000 NOS. OF BLANK CAPS & 25 NOS. OF SIGNAL PISTOLS	5.60	Comments sought from DRDO & Min. of Civil Aviation on 5.10.15
212.	Narendra Explosives Ltd., Dehradun 01/53/8/414/AM-16/N-13/IC	1.10.15	5 SETS OF 38MM SINGLE GAS LAUNCHER PARTS, 5 SETS OF 38MM 6 ROUNDS GAS LAUNCHER PARTS & 5 SETS OF 40 MM 6 ROUNDS GAS	4.45	Rejected as DRDO has informed vide letter No. DIC/SCOMET/4802/M/15 dated 11.12.15 that the item is being manufactured by Rifle Factory, Ishapore & may be procured from them; DRDO has reiterated their views vide

3.	MKU P Ltd., Kanpur 01/53/8/423/AM-16/M-53/IC	7.10.15	LAUNCHER PARTS 2 PCS OF THERMAL SIGHTS	8.05	letter dated 10.2.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 30.10.15 has sought information, which has been communicated to the applicant on 9.11.15. DRDO vide letter dated 11.2.16 has raised some query, which is to be examined on file.
214.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/424/AM-16/S-107/IC	7.10.15	50,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,00,000 NOS. OF SIGNAL PISTOLS & 25 NOS. OF LAUNCHERS	51.39	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 30.10.15 Comments sought from Min. of Civil Aviation on 14.10.15 & 8.2.16
215.	Rotax Electronics Pvt. Ltd., New Delhi 01/53/8/401/AM-16/R-37/IC	24.9.15	107 NOS. OF CARTRIDGES & WATER JET DISRUPTERS	2.26	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 30.12.15 has sought information, which has been communicated to the applicant on 6.1.16
216.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	1 NO. OF JAMMER	42.04	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 17.11.15 has sought information, which has been communicated to the applicant on 11.2.16
217.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/427/AM-16/S-110/IC	8.10.15	40,000 NOS. OF BIRD BOMBS/BANGERS, 50,000 NOS. OF BIRD WHISTLERS, 1,20,000 NOS. OF BLANK CAPS & 125 NOS. OF SIGNAL PISTOLS	55.99	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 30.10.15 Comments sought from Min. of Civil Aviation on 15.10.15 & 8.2.16
218.	Trident Infosol Pvt. Ltd., New Delhi 01/53/8/470/AM-16/T-27/IC	9.11.15	24 NOS. OF NIGHT VISION GOGGLES, 24 NOS. OF NIGHT VISION BINOCULARS, 24 NOS. OF HELMETS & 24 NOS. OF LENS	196.68	DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 29.12.15 has sought information from the applicant, reply received vide letter dated 12.2.16
219.	Samtel Avionics Ltd., New Delhi 01/53/8/504/AM-16/S-127/IC	1.12.15	2 NOS. OF SMART DISPLAY UNITS & 6 NOS. OF CABLE ASSEMBLY TEST POWERS	47.60	DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 25.1.16 has sought information from the applicant
220.	Srijan Systems Pvt. Ltd., New Delhi 01/53/8/468/AM-16/S-121/IC	6.11.15	25,000 NOS. OF BIRD BOMBS / BANGERS & 25,000 NOS. OF GECO BLANK CAPS	19.78	Recommended by DRDO vide OM No. DIC/SCOMET/4802/M/15 dated 20.1.16 Comments sought from Min. of Civil Aviation on 9.12.15 & 8.2.16
221.	AM Industrial Enterprises, New Delhi 01/53/8/542/AM-16/A-	22.12.15	2 PCS. OF NV BINOCULARS	19.76	Rejected as not recommended by DRDO vide OM No.

	73/IC				DIC/SCOMET/4802/M/16 dated 12.2.16
222.	Eastern Shipchandlers Pvt. Ltd., Mumbai 01/53/162/760/AM-16/E-13/IC	29.12.15	40 NOS. OF M.O.B. SMOKE LIGHTS WITH BRACKETS & 80 NOS. OF L.T.A. SETS	0.56	DRDO vide letter dated 12.1.16 has sought information from the applicant, reply received vide letter dated 2.2.16 has been forwarded to DRDO on 9/10.2.16
223.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10,600 NOS. OF NIGHT VISION DEVICES	0.86	DRDO vide letter dated 15.1.16 has sought information from the applicant. The deficiency has been communicated to the applicant vide letter dated 27.1.16. DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 24.2.16 has informed that inputs received from the applicant does not contain EUC & requested to provide EUC to enable them to offer their comments.
224.	Electronic Corporation of India Ltd., Hyderabad 01/53/8/573/AM-16/E-16/IC	12.1.16	10 NOS. OF VEHICLE MOUNTED JAMMERS	1003.10	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.2.16 has sought information from the applicant
225.	Tata Power SED, Bengaluru 01/53/8/582/AM-16/T-34/IC	18.1.16	1 NO. OF PORTABLE GROUND STATION, 2 NOS. OF MINI CRUISER UAV PLATFORM SYSTEM & 1 NO. OF CRUISER UAV PLATFORM SYSTEM	419.97	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 4.2.16 has sought information, which has been communicated to the applicant on 22.2.16
226.	Hindustan Aeronautics Ltd., New Delhi 01/53/8/571/AM-16/H-26/IC	11.1.16	1258 NOS. OF ROCKET AMMUNITIONS	1772.63	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/16 dated 19.2.16 (ex-post facto approval)
227.	HBL Power System Ltd., Hyderabad 01/53/162/751/AM15/H-28/IC	10.2.16	12 SETS OF NIGHT VISION BINOCULARS & 6 SETS OF NIGHT VISION GOGGLES	propn. value	Comments sought from DRDO on 11.2.16
228.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/613/AM16/T-37/IC	4.2.16	26 NOS. OF HOLOGRAPHIC WEAPON SIGHTS	12.46	DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 23.2.16 has asked for the technical specifications of Holographic Weapon Sight
229.	Ganga Explosives, Faridabad 01/53/8/619/AM16/G-38/IC	11.2.16	3480 NOS. OF INDUSTRIAL EXPLOSIVES	20.00	Comments sought from DRDO & PESO on 19.2.16
Ministry of Petroleum & Natural Gas (MP&NG)					
230.	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.14	20,00,000 LT OF USED OIL & WASTE OIL	640.00	MP&NG vide OM No. P-19011/15/2015-Sup dated 22.9.15 has sought information from the applicant. The representative of MP&NG informed that allowing import of used oil is under re-

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1.	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S- 25/IC	27.5.14	150 MT OF NONENE	167.73	consideration in their Ministry. MP&NG vide OM No. P- 19011/19/2015-Sup dated 17.8.15 has sought information from the applicant. Vide letter dated 28.12.15 the applicant was informed to furnish reply within 15 days failing which the case will be considered as closed. Since the applicant has not given reply, the Committee decided to reject the case.
232.	Tata Motors Ltd., Mumbai 01/53/8/688/AM-15/T- 42/IC	19.3.15	1624 KG (2000 LT) OF FUEL	8.20	MP&NG vide OM No. P- 19011/10/2015-Sup dated 26.11.15 has sought information from the applicant. Vide letter dated 22.12.15 the applicant was informed to furnish reply within 15 days failing which the case will be considered as closed. Since the applicant has not given reply, the Committee decided to reject the case
233.	IFP Petro Products P Ltd., Ghaziabad 01/53/8/52/AM-16/I-5/IC	27.4.15	2000 KL OF USED OIL	317.72	MP&NG vide OM No. P- 19011/9/2015-Sup dated 17.6.15 has sought information from the applicant. The representative of MP&NG informed that allowing import of used oil is under re- consideration in their Ministry.
234.	AVL Technical Centre Pvt. Ltd., New Delhi 01/53/8/118/AM-16/A- 17/IC	25.5.15	17,600 LT OF GASOLINE	10.87	MP&NG vide OM No. P- 19011/13/2015-Sup dated 17.9.15 has sought information from the applicant. Vide letter dated 22.12.15 the applicant was informed to furnish reply within 15 days failing which the case will be considered as closed. Since the applicant has not given reply, the Committee decided to reject the case.
235.	Midland Oil Co. Ltd., Nagpur 01/53/8/210/AM-16/M- 24/IC	22.6.15	200 MT OF WASTE MINERAL OIL	11.00	MP&NG vide OM No. P- 19011/20/2015-Sup dated 12.8.15 has sought information from the applicant. The representative of MP&NG informed that allowing import of used oil is under re- consideration in their Ministry.
236.	Alicid Organic Industries Ltd., Mehsana 01/53/162/Misc/AM-16/A- 32/IC	14.7.15	1350 MT OF USED OIL	302.40	Comments sought from MP&NG on 26.8.15. The representative of MP&NG informed that allowing import of used oil is under re- consideration in their Ministry
237.	ABC Organics &	24.8.15	500 KL OF USED OIL	US \$	MP&NG vide OM No. P-

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	Chemicals, Bharuch 01/53/162/Misc/AM-16/A-41/IC			60,000	19011/25/2015-Sup dated 28.9.15 has sought information from the applicant. The representative of MP&NG informed that allowing import of used oil is under re-consideration in their Ministry.
238.	Bosch Ltd., Bengaluru 01/53/8/388/AM-16/B-21/IC	16.9.15	402 LT OF FUEL	2.96	MP&NG vide OM No. P-19011/30/2015-Sup dated 10.12.15 has sought information from the applicant. Vide letter dated 22.12.15 the applicant was informed to furnish reply within 15 days failing which the case will be considered as closed. Since the applicant has not given reply, the Committee decided to reject the case.
239.	Western India Petrochem Industries, Moradabad 01/53/8/440/AM-16/W-3/IC	23.10.15	1056 MT OF WASTE / USED OIL	126.72	Comments sought from MP&NG on 5.11.15
240.	Honda Motorcycle & Scooter India P Ltd., Gurgaon 01/53/8/505/AM-16/H-23/IC	1.12.15	760 KG OF GASOLINE	2.23	Approved as recommended by MP&NG vide O.M. No. P-19011/32/2015-Sup. dated 15.2.16
241.	Volkswagen India P Ltd., Pune /53/8/522/AM-16/V-28/IC	10.12.15	10,00,000 LITRE OF ARAL SPECIFIC UNLEADED FUEL	684.82	Approved as recommended by MP&NG vide O.M. No. P-19011/32/2015-Sup. dated 15.2.16
242.	Volkswagen India P Ltd., Pune 01/53/8/523/AM-16/V-29/IC	10.12.15	2,00,000 LITRE OF FIRST-FILL DIESEL	143.53	Approved as recommended by MP&NG vide O.M. No. P-19011/32/2015-Sup. dated 18.2.16
Department of Telecommunications (DoT)					
243.	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.14	1 NO. OF RADIO CONTROL TRANSMITTER, 1 NO. OF RADIO CONTROL ADDRESS UNIT & 1 NO. OF RADIO MODULE	5.97	DoT vide letter No. P-11020/03/2012-PP dated 12.2.15 has asked the applicant to obtain frequency earmarking
244.	Shree Krishna Corporation, New Delhi 01/53/8/378/AM-15/S-93/IC	29.9.14	6 NOS. OF RADIO REMOTE CONTROL	0.49	DoT vide letter No. P-11020/08/2012-PP dated 5.1.15 has sought information from the applicant
245.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.14	2 NOS. OF RADIO REMOTE CONTROL APPARATUS	0.80	DoT vide letter No. P-11015404/2013-PP dated 5.1.15 has sought information from the applicant
246.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	1 PC OF TRANSMITTER + RECEIVER	1.31	DoT vide letter No. P-11/14/4/2013-PP dated 27.1.15 has asked the applicant to obtain frequency earmarking
247.	Adani Ports & Special Economic Zone Ltd., Ahmedabad 01/53/8/491/AM-15/A-	2.12.14	1 NO. OF RADIO REMOTE CONTROL WITH ACCESSORIES	2.63	DoT vide letter No. P-11014/04/2013-PP dated 27.2.15 has asked the applicant to obtain import

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248.	55/IC India Meteorological Dept., New Delhi 01/53/8/551/AM-15/I-34	7.1.15	300 NOS. (60 NOS. EACH FOR 5 YEARS) OF OZONE SOUNDING INSTRUMENTS	308.78	license from RLO, WPC DoT vide letter No. P- 11020/07/2011-PP dated 20.2.15 has asked the applicant to obtain wireless operating license
249.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/590/AM-15/E- 33/IC	30.1.15	1 NO. OF RADAR WITH COMPLETE ACCESSORIES	1.89	DoT vide letter No. P- 11020/07/2012-PP dated 27.3.15 has asked the applicant to obtain import license from RLO, WPC
250.	Cavotec India Pvt. Ltd., Pune 01/53/8/691/AM-15/C- 42/IC	20.3.15	1 NO. OF RADIO REMOTE CONTROL	10.00	Approved as DoT vide letter No. R-11020/06/2015-PP dated 1.2.16 has informed that import license has already been granted by WPC Regional Licensing Office at Mumbai, they have no further comments to offer.
RA Pune may issue the import authorization to the applicant for import of 1 no. of Radio Remote Control from Germany for CIF value of Rs. 10,00,000 (US\$ 16,170.76) subject to actual user condition and other usual conditions of import authorization.					
251.	Tejas Networks Ltd., Bengaluru 01/53/171/22/AM-16/T- 9/IC	15.6.15	1191 NOS. OF USED ELECTRICAL ELECTRONICS ASSEMBLIES	264.92	Comments sought from DoT on 10.8.15 & 30.9.15
252.	Tejas Networks Ltd., Bengaluru 01/53/8/173/AM-16/T- 10/IC	17.6.15	4098 NOS. OF USED ELECTRICAL ELECTRONICS ASSEMBLIES	578.70	Comments sought from DoT on 10.8.15 & 30.9.15
253.	Transas Marine Ltd., Mumbai 01/53/8/321/AM-16/T- 16/IC	11.8.15	23 NOS. OF RADARS & ANTENNAE	91.85	Approved as DoT vide letter No. R-11020/06/2015-PP dated 1.2.16 has informed that import license has already been granted by WPC Regional Licensing Office at Mumbai, they have no further comments to offer.
RA Mumbai may issue the import authorization to the applicant for import of 23 nos. of radars & antennae, as per description & quantity given in ANF 2M submitted by the applicant from Italy for CIF value of Rs. 91,85,662.90 (US\$ 1,30,924.50) subject to actual user condition and other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Mumbai.					
254.	Cochlear Medical Devices Co. (I) Pvt. Ltd., Mumbai 01/53/8/325/AM-16/C- 23/IC	12.8.15	1979 NOS. OF REFURBISHED / REPAIRED PROCESSING UNITS	199.87	Comments sought from DoT on 31.8.15 MoEFCC vide letter No. 5- 25/2015-HSMD dated 9.9.15 has sought information from the applicant
255.	Maruti Suzuki India Ltd., Gurgaon 01/53/162/565/AM-16/M- 46/IC	27.8.15	11,000 NOS. OF BASE ASSY. AUTO BRAKES	763.81	DoT vide letter No. R- 11020/06/2015-PP dated 5.10.15 has asked the applicant to obtain import license from RLO, WPC
256.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B- 24/IC	23.10.15	2 NOS. OF RADIO TRANSMITTERS	0.25	Comments sought from DoT on 3.12.15
257.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/653/AM-15/E-	3.3.15	4 NOS. OF RADARS WITH COMPLETE ACCESSORIES	3.45	Comments sought from DoT on 14.12.15

258.	39/IC Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	1 NO. OF RADAR WITH ACCESSORIES	2.27	Comments sought from DoT on 14.12.15
259.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	2 NOS. OF BLACK BOX RADARS WITH ACCESSORIES	16.42	Comments sought from DoT on 17.12.15
Directorate General of Civil Aviation (DGCA)					
260.	Interglobe Aviation Ltd., New Delhi 01/53/8/563/AM-16/I-42/IC	4.1.16	15 NOS. OF AIRCRAFT PARTS	626.49	Approved as recommended by DGCA vide letter No. 5-2151/2012-AI(2) dated 27.1.16.
CLA New Delhi may issue the import authorization to the applicant for import of 15 nos. of aircraft parts as per description & quantity mentioned in DGCA letter No. 5-2151/2012-AI(2) dated 27.1.2016 from GCA for CIF value of Rs. 6,26,49,628.07 (US\$ 921318.06) subject to actual user condition and other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi.					
261.	InterGlobe Aviation Ltd., New Delhi 01/53/8/601/AM16/T-36/IC	3.2.16	3 NOS. OF AIRCRAFT PARTS	66.91	Comments sought from DGCA on 10.2.16
Department of Pharmaceuticals (DPharma)					
262.	Verve Human Care Laboratories, Delhi. 01/53/8/617/AM16/V-31/IC	8.2.16	80 KG OF PETHIDINE HYDROCHLORIDE	12.24	Approved as recommended by DPharma vide OM No. 36012/08/2015-PI-Norms dated 24.2.16
RA Dehradun may issue the import authorization to the applicant for import of 80 kg of Pethidine Hydrochloride from Malaysia for CIF value of Rs. 12,24,000 (US\$ 18,000) subject to actual user condition and other usual conditions of import authorization.					
Department of Food & Public Distribution (DF&PD)					
263.	RPC Food, New Delhi 01/53/8/296/AM-16/R-33/IC	4.8.15	286 MT OF RICE	216.50	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 8.9.15 has informed that utilisation certificate of previous imports is awaited, the application is without permit for import of plants / plant products for consumption / processing & FCI does not deal in such type of specialized variety of rice. The Committee decided that DF&PD may be asked to give specific inputs.
264.	Palkit Impex Pvt. Ltd., New Delhi 01/53/8/314/AM-16/P-33/IC	10.8.15	80 MT OF PREMIUM RICE	65.00	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 22.2.16 has informed that comments have already been sent on 29.9.15, which however, does not convey clear recommendation. The Committee decided that DF&PD may be asked to give specific inputs.
265.	Safire Polymers Ltd., Delhi 01/53/8/377/AM-16/S-87/IC	9.9.15	10 MT OF BLACK RICE & 2 MT OF WILD RICE	36.16	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 10.10.15 has informed that utilisation certificate of previous imports is required, which has been communicated to the

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266.	Kohinoor Speciality Foods India P Ltd., New Delhi 01/53/8/378/AM-16/K-16/IC	9.9.15	10 MT OF BLACK RICE & 2 MT OF WILD RICE	36.16	applicant on 15.1.16 DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 10.10.15 has informed that utilisation certificate of previous imports is required, which has been communicated to the applicant on 15.1.16
267.	Sai Global, New Delhi 01/53/8/422/AM-16/S-106/IC	6.10.15	174 MT OF RICE	116.58	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 4.12.15 has informed that utilisation certificate of previous imports is required, which has been communicated to the applicant. The applicant has given replies dated 31.12.15, 2.2.16 & 13.2.16.
268.	Choice Development Co. P Ltd., New Delhi 01/53/8/434/AM-16/C-31/IC	16.10.15	20 MT OF RICE	12.86	DF&PD vide OM No. 3-2/2012-Impex(Vol.II) dated 11.12.15 has informed that the application is without permit for import of plants / plant products for consumption / processing from Dte. of Plant Protection, Quarantine & Storage, Min. of Agriculture, which has been communicated to the applicant. The reply received from the applicant has been sent to DF&PD on 27.1.16.
269.	Mark Food P Ltd., Mumbai 01/53/8/586/AM-16/M-66/IC	19.1.16	720 MT OF RICE	880.69	Comments sought from DF&PD on 27.1.16
270.	Olive Tree Trading Pvt. Ltd., Pune 01/53/8/609/AM16/O-10/IC	28.1.16	1,11,000 KG OF RICE	150.56	Comments sought from DF&PD on 16.2.16
Petroleum & Explosives Safety Organisation (PESO)					
271.	CDET Explosive Industries Pvt. Ltd., Nagpur 01/53/162/597/AM-16/C-28/IC	15.9.15	3500 KG OF HMX	230.16	Comments sought from PESO on 23.9.15
Atomic Energy Regulatory Board (AERB)					
272.	Jasch Industries Ltd., Sonapat 01/53/8/603/AM-16/J-22/IC	4.2.16	10 NOS. OF KR-85 BETA SOURCE 7.4 GBQ (200MCI)	30.17	Recommended by AERB vide case file No. HR-24283-NG-SU-S-001 dated 27.8.15 (subject to confirmation from AERB)
273.	Jasch Industries Ltd., Sonapat 01/53/8/604/AM-16/J-23/IC	4.2.16	10 NOS. OF AM-241 GAMMA SOURCE 11.1 GBQ (300MCI)	28.70	Recommended by AERB vide case file No. HR-24283-NG-SU-S-001 dated 9.9.15 (subject to confirmation from AERB)
Miscellaneous					
274.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-	15.9.14	5 NOS. OF AIR GUNS, 30 NOS. OF	5.10	Comments awaited from Min. of Youth Affairs & Sports on

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	63/IC		AIR PISTOLS, 75,000 NOS. OF AIR PELLETS & 300 PCS OF CO ₂ CAPSULES		16.9.14
275.	Rubamin Ltd., Vadodara 01/53/162/MISC/AM-15/R-58/IC	20.2.15	1000 MT OF ZINC ASH	468.75	Comments sought from Min. of Mines on 3.3.15 & 5.1.16
276.	Elcome Integrated Systems P Ltd., Mumbai 01/53/8/88/AM-16/E-3/IC	8.5.15	1 NO. OF RADAR WITH ACCESSORIES	1.70	Approved as DoT vide letter No. R-11020/06/2015-PP dated 29.1.16 has informed that import license has already been granted for the equipment as per particulars including quantity and frequency range by WPC Regional Licensing Office at Mumbai & they have no further comments to offer.
RA Mumbai may issue the import authorization to the applicant for import of 1 no. of MDC-2040 [X-band (4 KW)] radar with complete accessories from Japan for CIF value of Rs. 1,70,376.85 (JPY 2,83,961.42) subject to the usual conditions of import authorization.					
277.	Deol World Book Company, New Delhi 01/53/8/277/AM-16/D-25/IC	23.7.15	2,40,000 KG OF OLD PRINTED BOOKS	2.40	Min. of HRD vide OM No. 8-32/2014-BP dated 1.2.16 has sought clarification about earlier case of the applicant
278.	Roby Impex, Shirakole 01/53/8/316/AM-16R-35/IC	10.8.15	1000 MT OF CANARY SEEDS	63.00	Comments sought from Dept. of Agriculture & Cooperation on 20.8.15
279.	Amway India Enterprises Pvt. Ltd., Gurgaon 01/53/8/279/AM-16/A-35/IC	23.7.15	60,800 KG OF SALMON OIL BLEND	530.49	Comments sought from Min. of Health & FW (FSSAI) on 15.10.15
280.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/593/AM-16/E-17/IC	27.1.16	14 NOS. OF CELL PHONE JAMMERS	38.77	Approved as recommended by Cabinet Secretariat vide UO No. 11/1/2010-SS dated 10.2.16
RA Hyderabad may issue the import authorization to the applicant for import of 14 nos. of Phone Jammers EC-SJJE-200 from Bulgaria for CIF value of Rs. 3,83,77,500 (US\$ 5,25,000) subject to actual user condition and other usual conditions of import authorization.					
281.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC	14.1.16	5000 NOS. OF BLANK CHEQUES	3.16	Comments sought from Dept. of Currency Management on 2.2.16
Import of gold & silver dore					
282.	R.N. Bullions Pvt. Ltd., New Delhi 01/53/162/MISC/AM-16/R-15/IC	28.5.15	2 MT OF GOLD DORE	48360.00	The applicant is applying for the first time. The applicant has submitted certificate dated 16.10.15 from U.P Pollution Control Board, Ghaziabad, CE certificate dated 13.11.2015 & DIC certificate dated 7.5.15 from District Industry Centre, Ghaziabad. The Committee decided to approve 2 MT gold dore.
283.	Parekh Industries Ltd., Mumbai 01/53/8/439/AM-16/P-	23.10.15	10 MT OF GOLD DORE	259999.99	The applicant was given import authorisation for 7.2 MT on 24.6.14 & the balance

	41/IC				quantity is 7.097 MT as on 8.1.16. The Committee decided to defer the case as the applicant has not furnished explanation why the quantity allowed could not be utilised.
284.	ACPL Refinery Ltd., Jaipur 01/53/8/560/AM-16/A-76/IC	4.1.16	10 MT OF GOLD DORE	213308.98	The applicant was given import authorisation for 2 MT on 17.9.2015. The applicant has furnished revised DIC certificate dated 3.1.16 from District Industry Centre, Udham Singh Nagar & certificate dated 4.1.2016 from Uttarakhand Pollution Control Authority. The Committee decided to ask RA to verify the refinery of the applicant.
285.	Orelia Refiners Pvt. Ltd., New Delhi 01/53/8/568/AM-16/O-7/IC	6.1.16	2 MT OF GOLD DORE	42652.01	The applicant is applying for the first time. The applicant has submitted DIC Certificate dated 29.1.15 from Department of Industry, Solan certificate dated 1.12.15 from H.P. State Pollution Control Board & CE Certificate dated 23.1.15. The Committee decided to approve 2 MT gold dore.
286.	Edelweiss Metals Ltd., Noida 01/53/8/550/AM-16/E-15/IC	29.2.15	7.1118 KG OF GOLD & SILVER CRM (CERTIFIED REFERENCE MATERIAL)	93.00	The applicant is applying for the first time. The applicant has submitted DIC Certificate dated 5.6.14 from DIPP, CE certificate dated 30.1.15 & certificate dated 14.5.15 from Gujarat Pollution Control Board, Gandhinagar, and also end use details about the item & justification for import. The Committee decided to approve the applied quantity.
287.	Sunanda Polymers, Delhi 01/53/162/Misc/AM-16/S-140/IC	19.1.16	12 MT OF GOLD DORE	271938.40	The Committee noted that complaint has been received against the applicant and decided to defer the case to examine the complaint.
288.	Ausom Enterprise Ltd., Ahmedabad 01/53/8/620/AM-16/M-85/IC	12.2.16	20 MT OF GOLD DORE	426318.15	The applicant is applying for the first time. The applicant has submitted CE certificate dated 29.1.16, certificate dated 17.2.2016 from Uttarakhand Environment Protection Control Board, Dehradun & Udyog Aadhaar dated 12.2.16 from MSME. The Committee decided to approve 2 MT gold dore.
289.	Rajesh Exports Ltd.,	28.7.15	50 MT OF GOLD	1300000.0	The applicant has been

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	Bengaluru 01/53/8/206/AM-16/R-21/IC		DORE	3	granted import permission in the past. The applicant has been asked to submit the utilization of the gold dore imported against previous import authorization vide e-mails dated 03.08.2015 & 10.02.15.
Additional case					
290.	Eastern Cargo Carriers India P Ltd., Mumbai 01/53/8/604/AM-16/E-20/IC	8.2.16	2400 MT OF COMPOSITE WASTE OF PLASTIC & ALUMINIUM	179.52	Comments sought from MoEFCC and DC&PC on 1.3.16

5. The next meeting of the EFC, No. 12/AM-16 will be held on 17.3.2016 at 10.30 a.m.
6. The meeting ended with a vote of thanks to the Chair.

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